

NANDI KONDA PROJECT

*1879. **Shri C. R. Chowdary:** Will the Minister of Planning be pleased to state:

(a) whether the Hyderabad State after investigation has requested inclusion of the Nandikonda Project in the Five Year Plan;

(b) whether the Madras State has taken any steps to investigate the project;

(c) whether Government are aware of the unanimity among the people of Cuddappah, Kurnool, Nellore, Guntur, Krishna and West Godavari Districts of Madras State for the inclusion of this project in the Five Year Plan; and

(d) if so, what steps are taken in this behalf?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) No, Sir.

(c) Some representations have been received on the subject.

(d) The report of the Technical Committee appointed by the Planning Commission is awaited.

Shri C. R. Chowdary: May I know the basic principles that are to be satisfied before a scheme is recommended for inclusion in the Five Year Plan?

Shri C. D. Deshmukh: The first requirement is that the Technical Committee should report on the scheme.

Shri Radhelal Vyas: May I know what are the river valley projects which are being considered by the Planning Commission for inclusion in the First Five Year Plan?

Mr. Speaker: It goes beyond the scope of the question—to what particular scheme does he refer?

Shri Radhelal Vyas: What are the schemes which have not been included in the Five Year Plan and which are being considered by the Planning Commission for inclusion in the First Five Year Plan?

Mr. Speaker: That too goes beyond the scope of the question.

Shri Heda: May I know by what period the report of the Technical Committee is expected?

Shri C. D. Deshmukh: I am unable to say definitely, but it should not take very long now.

Shri C. R. Chowdary: May I know whether the Madras Government consulted the Hyderabad Government on

the investigations made by the Hyderabad Government on the Nandikonda Project and, if not, why not?

Shri C. D. Deshmukh: From the information I have, Sir, it looks as if the project belongs to the Hyderabad Government.

Shri Esvara Reddy: May I know whether the Madras Government had made a comparative study of Nandikonda and Krishna Pennar Project before they submitted and recommended the Krishna-Pennar Project?

Shri C. D. Deshmukh: It is the same question in another form. The scheme has been prepared by the Hyderabad Government and comprises a dam across the River Krishna at Nandikonda and a canal and so on. There is nothing in the papers with me which shows that the Madras Government is associated with the drawing up of this project.

COAL MINES LABOUR WELFARE FUND ACT

*1880. **Shri N. P. Sinha:** Will the Minister of Labour be pleased to state:

(a) whether any steps have been taken to implement the provisions of Coal Mines Labour Welfare Fund Act, 1947;

(b) if so, what particular works have been done in Giridih and Bokaro Collieries;

(c) what amount has been spent at the above two places;

(d) who are the members of the Advisory Committee, if any; and

(e) who represents the interests of the labour in that Committee?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) A statement containing the information desired is placed on the Table of the House. [See Appendix IX, annexure No. 13]

(c) Up to 1st April 1951 about Rs. 3,88,000 in the Giridih coalfields and Rs. 12,21,000 in the Bokaro coalfields.

(d) and (e). I lay on the Table of the House a list of members of the Advisory Committee showing the interests they represent. [See Appendix IX, annexure No. 14.]

Shri N. P. Sinha: In paragraph (iii) of the statement it is said:

“Three women’s welfare centres, two in Bokaro coalfields and one in Giridih coalfields, have been established with the object of imparting primary education to children and training in vocational trades to women workers.”